Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, we shall take up Papers to be Laid.

Shri Pawan Kumar Bansal.

...(Interruptions)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, on behalf of Shri Kapil Sibal, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ocean Technology, Chennai, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Ocean Technology, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3456/15/10)

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Tropical Meteorology, Pune, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Tropical Meteorology, Pune, for the year 2009-2010.

(Placed in Library, See No. LT 3457/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian National Centre for Ocean Information Services, Hyderabad, for the year 2009-2010.

(Placed in Library, See No. LT 3458/15/10)

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Antarctic and Ocean Research, Goa, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Centre for Antarctic and Ocean Research, Goa, for the year 2009-2010.

(Placed in Library, See No. LT 3459/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Research Development Corporation, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Research Development Corporation, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3460/15/10)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2008-2009.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 2008-2009, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Council of Scientific and Industrial Research, New Delhi, for the year 2008-2009.
- (7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 3461/15/10)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2009-2010.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Life Sciences, Bhubaneswar, for the year 2009-2010, together with Audit Report thereon.
 - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Life Sciences, Bhubaneswar, for the year 2009-2010.

(Placed in Library, See No. LT 3462/15/10)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of t h e Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Centre for DNA Fingerprinting and Diagnostics, Hyderabad, for the year 2009-2010..

(Placed in Library, See No. LT 3463/15/10)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Centre for Cell Science, Pune, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Centre for Cell Science, Pune, for the year 2009-2010.

(Placed in Library, See No. LT 3464/15/10)

- (11) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
 - (i) Review by the Government of the working of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2009-2010.

(ii) Annual Report of the Bharat Immunologicals and Biologicals Corporation Limited, Bulandshahr, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3464-A/15/10)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF COAL AND MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SHRIPRAKASH JAISWAL): Madam, I beg to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Singareni Collieries Company Limited, Khammam, for the year 2009-2010.
 - (ii) Annual Report of the Singareni Collieries Company Limited, Khammam, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3465/15/10)

- (b) (i) Review by the Government of the working of the Coal India Limited, Kolkata, for the year 2009-2010.
 - (ii) Annual Report (Volume I & II) of the Coal India Limited, Kolkata, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3466/15/10)

- (c) (i) Review by the Government of the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 2009-2010.
 - (ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3467/15/10)

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): I beg to lay on the Table:-

(1) A copy of the Notification No. S.O. 2409(E) (Hindi and English versions) published in Gazette of India dated 4th October, 2010, making certain amendments in the Notification No. S.O. 1621(E) dated 27th September, 2006, issued under Sections 3 and 5 of the Water (Prevention and Control of Pollution) Act, 1974.

(Placed in Library, See No. LT 3468/15/10)

(2) A copy of the Notification No. S.O. 2569(E) (Hindi and English versions) published in Gazette of India dated the 18th October, 2010, appointing the 18th day of October, 2010, as the date on which all the provisions of the National Green

Tribunal Act, 2010, shall come into force issued under sub-section (2) of Section 1 of the said Act.

(Placed in Library, See No. LT 3469/15/10)

(3) A copy of the Notification No. S.O. 2570(E) (Hindi and English versions) published in Gazette of India dated the 18th October, 2010, establishing "the National Green Tribunal" to exercise the jurisidiction, powers and authority conferred on it by or under the National Green Tribunal Act, 2010, shall come into force issued under Section 3 of the said Act.

(Placed in Library, See No. LT 3470/15/10)

(4) A copy of the Notification No. S.O. 2571(E) (Hindi and English versions) published in Gazette of India dated the 18th October, 2010, appointing Shri Justice L.S. Panta, Former Judge of the Supreme Court as the Chairperson of the National Green Tribunal with effect from the date of publication of this notification in the Official Gazette for a period of five years or till he attains the age of seventy years, whichever is earlier, issued under Sections 6 & 7 of the National Green Tribunal Act, 2010 .

(Placed in Library, See No. LT 3471/15/10)

(5) A copy of the Notification No. S.O. 2390(E) (Hindi and English versions) published in Gazette of India dated 30th September, 2010, making certain amendments in the Notification No. S.O. 1174(E) dated 18th July, 2007, issued under Sections 12 and 13 of the Environment (Protection) Act, 1986.

(Placed in Library, See No. LT 3472/15/10)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF WATER RESOURCES (SHRI PAWAN KUMAR BANSAL): Madam, on behalf of Shri V. Narayanasamy, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Public Administration, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Public Administration, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3473/15/10)

(2) A copy of the Annual Report (Hindi and English versions) of the Central Vigilance Commission, New Delhi, for the year 2009-2010, under subsection (3) of Section 14 of the Central Vigilance Commission Act, 2003.

(Placed in Library, See No. LT 3474/15/10)

- (3) A copy each of the following papers (Hindi and English versions) under article 323 (1) of the Constitution:-
 - (i) The 60th Annual Report of the Union Public Service Commission, New Delhi, for the year 2009-2010.
 - (ii) Memorandum explaining reasons for non-acceptance of advice of the Union Public Service Commission in respect of cases referred to in Chapter 10 of the Report.

(Placed in Library, See No. LT 3475/15/10)

- (4) A copy of the following Notifications (Hindi and English versions) under sub-section (1) of Section 37 of the Administrative Tribunals Act, 1985:-
 - (i) The Kerala Administrative Tribunal (Procedure) Rules, 2010 published in Notification No. G.S.R. 758(E) in Gazette of India dated the 14th September, 2010.
 - (ii) The Central Administrative Tribunal (Salaries and Allowances and Conditions of Service of Chairman, Vice-Chairmen and Members) Amendment Rules, 2010 published in Notification

(Placed in Library, See No. LT 3476/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Officers' Institute, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Officers' Institute, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3477/15/10)

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Civil Services Society, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Civil Services Society, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3478/15/10)

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Grih Kalyan Kendra, New Delhi, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Grih Kalyan Kendra, New Delhi, for the year 2009-2010.

(Placed in Library, See No. LT 3479/15/10)

- (8) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-
- (a) (i) Review by the Government of the working of the Indian Rare Earths Limited, Mumbai, for the year 2009-2010.
 - (ii) Annual Report of the Indian Rare Earths Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3480/15/10)

- (b) (i) Review by the Government of the working of the Uranium Corporation of India Limited, Jaduguda, for the year 2009-2010.
 - (ii) Annual Report of the Uranium Corporation of India Limited, Jaduguda, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3481/15/10)

- (c) (i) Review by the Government of the working of the Electronics Corporation of India Limited, Hyderabad, for the year 2009-2010.
 - (ii) Annual Report of the Electronics Corporation of India Limited, Hyderabad, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3482/15/10)

(d) (i) Review by the Government of the working of the Bharatiya Nabhikiya Vidyut Nigam Limited, Kalpakkam, for the year 2009-2010.

(ii) Annual Report of the Bharatiya Nabhikiya Vidyut Nigam Limited, Kalpakkam, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3483/15/10)

- (e) (i) Review by the Government of the working of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2009-2010.
 - (ii) Annual Report of the Nuclear Power Corporation of India Limited, Mumbai, for the year 2009-2010, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 3484/15/10)

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Plasma Research, Gandhinagar, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Plasma Research, Gandhinagar, for the year 2009-2010.

(Placed in Library, See No. LT 3485/15/10)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Atomic Energy Education Society, Mumbai, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Atomic Energy Education Society, Mumbai, for the year 2009-2010.

(Placed in Library, See No. LT 3486/15/10)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2009-2010.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Physics, Bhubaneswar, for the year 2009-2010, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Physics, Bhubaneswar, for the year 2009-2010.

(Placed in Library, See No. LT 3487/15/10)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Harish-Chandra Research Institute, Allahabad, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Harish-Chandra Research Institute, Allahabad, for the year 2009-2010.

(Placed in Library, See No. LT 3488/15/10)

(13) (i) A copy of the Annual Report (Hindi and English versions) of the Saha Institute of Nuclear Physics, Kolkata, for the year

- 2009-2010, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Saha Institute of Nuclear Physics, Kolkata, for the year 2009-2010.

(Placed in Library, See No. LT 3489/15/10)

(14) A copy of the Notification No. G.S.R. 705(E) (Hindi and English versions) published in Gazette of India dated the 25^{th} August, 2010, establishing the Kerala Administrative Tribunal with effect from the 26^{th} day of August, 2010, issued under sub-section (2) of Section 4 of the Administrative Tribunals Act, 1985.

(Placed in Library, See No. LT 3489-A/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the All India Council for Technical Education, New Delhi, for the year 2007-2008.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the All India Council for Technical Education, New Delhi, for the year 2007-2008, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the All India Council for Technical Education, New Delhi, for the year 2007-2008.

(Placed in Library, See No. LT 3490/15/10)

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Sarva Shikshana Abhiyan Mission Karnataka, Bangalore, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Sarva Shikshana Abhiyan Mission Karnataka, Bangalore, for the year 2008-2009.
- (4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 3491/15/10)

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 2008-2009.
- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 3492/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Roorkee, Roorkee, for the year 2009-2010. (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Roorkee, Roorkee, for the year 2009-2010.

(Placed in Library, See No. LT 3493/15/10)

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management Lucknow, Lucknow, for the year 2008-2009.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management Lucknow, Lucknow, for the year 2008-2009.
- (9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 3494/15/10)

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology Design and Manufacturing, Kancheepuram, for the year 2009-2010.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology Design and Manufacturing, Kancheepuram, for the year 2009-2010, together with Audit Report thereon.
 - (iii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology Design and Manufacturing, Kancheepuram, for the year 2009-2010.

(Placed in Library, See No. LT 3495/15/10)

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology Madras, Chennai, for the year 2009-2010.
 - (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology Madras, Chennai, for the year 2009-2010.

(Placed in Library, See No. LT 3496/15/10)

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 2008-2009.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 2008-2009, together with Audit Report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the University Grants Commission, New Delhi, for the year 2008-2009.
- (13) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above.

(Placed in Library, See No. LT 3497/15/10)

...(Interruptions)

- (1) A copy of the Annual Report (Hindi and English versions) of the Indian Council of World Affairs, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3498/15/10)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT H. PALA): I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Betwa River Board, Jhansi, for the year 2008-2009, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Betwa River Board, Jhansi, for the year 2008-2009.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 3499/15/10)

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Brahmaputra Board, Guwahati, for the year 2009-2010, alongwith Audited Accounts.
 - (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Brahmaputra Board, Guwahati, for the year 2009-2010.

(Placed in Library, See No. LT 3500/15/10)

...(Interruptions)